

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3842**

TO BE ANSWERED ON THE 21st DECEMBER, 2021/AGRAHAYANA 30,1943 (SAKA)

SETTING UP OF CRECHES FOR POLICE EMPLOYEES

3842. SHRIMATI QUEEN OJA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has prepared any plan to set up creches to look after the children of police employees/officers where both of the parents are in the police;

(b) if so, the details thereof;

(c) whether the Government has received any proposals from the State Governments in this regard;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e) : "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/UT Administrations to implement suitable measures for welfare of police personnel. The Centre also issues advisories to the States to strengthen welfare measures for police personnel and ensure their safety and a conducive work environment. As per information available, no proposal to set up crèches has been received in the Ministry of Home Affairs from the State Governments.

The Government is sensitive to the needs and requirement of women personnel in the police. Police Forces of the States work within the existing legal & institutional framework in the matter.
